

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/78(KB)2024
IN
C.A.(CAA)/20(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	VINAY HOLDINGS PVT.LTD.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)
Ms. Neha Somani, PCS] For the Petitioner

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **30th August, 2024.**

**Anamitra Pal
Court Officer**